

**SECURITIES APPELLATE TRIBUNAL,**  
**MUMBAI**

**DAILY BOARD FOR 26.02.2021 THROUGH VIDEO CONFERENCING**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>Room Code/Password</b>
<b><u>AT 11.00 A.M.</u></b>								
1	MA.No. 139/2021 (Urgency Application) & MA.No. 140/2021 (Stay Application) & A.No. 95/2021	Reliance Mediaworks Financial Services Pvt. Ltd. & Anr.	Mr. Ravi Kadam, Sr.Adv. i/b Zerick Dastur, Advocates & Solicitors	SEBI & Ors.	Mr. Pradeep Sancheti, Sr.Adv. – R1; Mr. Janak Dwarkadas, Sr.Adv. – R2; Mr.S. Sundaresaan, Adv. – R-3; Mr. Gaurav Joshi, Sr.Adv. – R – 5 to 7; Mr. A.Sikka,Adv. – R8	Further Hearing	25.02.2021	<b>OPENOFFER</b>
2	L.No. 111/2021	Anup Kumar Sheth	Mr. P.N.Modi, Sr.Adv. i/b DM Law Chambers	SEBI & Ors.				

<u>AT 11.45 A.M.</u>								
3	376/2018	Tarunkumar Brahmbhatt & Anr.	Ms. Rinku Valanju, Adv. i/b R V Legal	SEBI	Mr. Vishal Kanade, Adv. i/b The Law Point	Admission/ Disposal	19.02.2021	<b>AOBGIL</b>
<u>AT 11.47 A.M.</u>								
4	375/2019 <b>A/W</b>	Ashlesh Gunvantbhai Shah	Ms. Rinku Valanju, Adv. i/b R V Legal	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission/ Disposal	25.01.2021	<b>AOCTFL</b>
	377/2019 <b>A/W</b>	Paresh Ramjibhai Chauhan						
	378/2019 <b>A/W</b>	Vipul Virendrabhai Patel						
	415/2019 <b>A/W</b>	Jayshriben Maniar						
	47/2020	Piyush Batukbhai Dave						
<u>AT 11.49 A.M.</u>								
5	381/2019 <b>A/W</b>	Sybly Industries Ltd.	Mr. Prakash Shah, Adv. i/b Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission/ Disposal	25.01.2021	<b>GDRSYBLY</b>
	382/2019 <b>A/W</b>	Umesh Kumar Mittal						
	384/2019 <b>A/W</b>	Mahendra Kumar Gupta						

	385/2019 <b>A/W</b>	Mahesh Chand Mittal						
	386/2019	Subodh Kumar Goel						
6	387/2019 <b>A/W</b>	Mahendra Kumar Gupta & Anr.	Mr. Prakash Shah, Adv. i/b Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission/ Disposal	25.01.2021	
	389/2019 <b>A/W</b>	Sybly Industries Ltd.						
	390/2019 <b>A/W</b>	Mahesh Chand Mittal & Anr.						
<b><u>AT 11.51 A.M.</u></b>								
7	MA.No. 516/2019 & A.No.424/2019 <b>A/W</b>	Girraj Kumar Gupta HUF	Mr. Sumit Kumar, Advocate i/b Legal Orbit	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission/ Disposal	25.01.2021	<b>AORMCL</b>
	MA.No. 517/2019 & A.No.425/2019 <b>A/W</b>	Rajeev Kumar Gupta						
	MA.No. 518/2019 & A.No.426/2019 <b>A/W</b>	Girraj Kumar Jagdish Prasad Gupta						
	MA.No. 519/2019 & A.No.427/2019 <b>A/W</b>	Neetu Gupta						
	MA.No. 559/2019 & A.No.517/2019 <b>A/W</b>	B G Freight Shoppe India P. Ltd.	Ms. Rinku Valanju, Adv. i/b R V Legal					
	MA.No. 560/2019 & A.No. 518/2019	All Time Buildtech Private Ltd.						

<u>AT 11.53 A.M.</u>								
8	100/2020	ACML Capital Markets Limited	Mr. Vinay Chauhan, Adv. i/b Corporate Law Chambers India	SEBI	Mr. Anubhav Ghosh, Adv. i/b The Law Point	Admission/ Disposal	05.02.2021	<b>AOACML</b>
<u>AT 11.55 A.M.</u>								
9	IRDAI A.No. 1/2019	E-Meditek Insurance TPA Ltd.	Mr. Chetan Kapadia, Adv. i/b Visessa Law Services	IRDAI	Mr. Srinivas Bhave, Adv. i/b Bhave & Co.	Admission/ Disposal	21.01.2021	<b>REGISTRATIONCANCELLED</b>
<u>AT 11.57 A.M.</u>								
10	MA.No. 512/2020 (Exemption from filing certified copy) & MA.No. 422/2020 (Exemption from filing certified copy) & A.No. 441/2020	Edelweiss Custodial Services Ltd.	Mr. Janak Dwarkadas, Sr. Adv. i/b Wadia Ghandy & Co.	NSE Clearing Limited & Anr.	Mr. P.N.Modi, Sr. Adv. – R1; Mr.V. Dhond, Sr.Adv. – R2	Admission/ Disposal	02.02.2021	<b>REINSTATESECURITIES</b>
<u>AT 11.59 A.M.</u>								
11	353/2019	Diageo PLC	Mr.P.N.Modi,Sr.Adv. i/b Bharucha & Partners	SEBI & Ors.	Mr. Mihir Mody, Adv. i/b K.Ashar & Co.	Admission/ Disposal	25.01.2021	<b>DPLCLODR</b>
<u>AT 12.05 P.M.</u>								
12	MA.No. 74/2020 & A.No. 71/2020 <b>A/W</b>	CD Commo Search Pvt. Ltd.	Mr. Joby Mathew, Adv. i/b Joby Mathew & Associates	NCDEX	Mr. Anubhav Ghosh, Adv. i/b The Law Point	Admission/ Disposal	21.01.2021	<b>OPENINTEREST</b>

	104/2020 <b>A/W</b>	Anand Rathi Commodities Ltd.	Mr. Saurabh Bachhawat, Adv. i/b Mr. Harsh Kesharia, Advocate					
	MA.No. 122/2020 & 125/2020	Sushil Global Commodities Private Ltd.	Mr.J.J.Bhatt. Advocate i/b R V Legal				12.02.2021	